

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 31st October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 44/2018 (M.A. No. 413/2018, M.A. No. 414/2018 & M.A. No. 1564/2018)	Ramesh Agrawal Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. Anshuman Sharma, Adv. Mr. Shourya Malhotra, Adv. for R-3 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh
FOR ADMISSION			
2.	M.A. No. 1569/2018 & M.A. No. 1570/2018 IN Original Application No.33/2013 (T _{HC})	Karnail Singh & Ors. Vs. CPCB & Ors.	Ms. Ashwarya Sinha & Ms. Priyanka Sinha, Advs. for Applicant in M.As.
3.	Execution Application No. 49/2018 IN O. A. No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Delhi Development Authority & Ors.	Mr. Anil Sood, Adv. for Appellant
AFTER NOTICE			
4.	Appeal No. 229/2018 (M.A. No. 1453/2018 & M.A. No. 1454/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 184/2017 (M.A. No. 319/2017 & M.A. No. 1251/2017)	Haryali Welfare Society & Ors. Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pinaki Misra, Sr. Adv. Mr. Harish Pandey, Adv. for R-9 Mr. Raj Panjwani, Sr. Adv. Mr. A. R. Takkar, Adv. for R-10 Mr. D. N. Goburdhun, Adv. for R-11 Mr. Vivek Jaiswal, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF
6.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Akhil Tomar, Adv.

7.	Original Application No. 32/2018 (THC) (M.A. No. 1512/2018 & M.A. No. 1538/2018) (Civil Appeal No.9155/2017 SLP (C) No. 23295/2014	Desh Raj & Ors. Vs. State of H.P. & Ors.	Mr. Naveen Kumar & Mr. Prabhat Kumar Rai, Advs. for Applicant Mr. Sanjay Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HSPCB Mr. Anand Varma, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-10 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Chandrachud, Adv. for IDMA
8.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
9.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Advs. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3
10.	Original Application No. 328/2018 (M.A. No. 1114/2018 & M.A. No. 1511/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mrs. Seema Patnaha, Adv. for R-12 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. A. K. Prasad, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB
11.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Shlok Chandra, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv.
FOR HEARING			
12.	Original Application No.32 (T _{HC})/2014 (M.A. No. 921/2018) (CWP No. 9503/2012) (PH)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs. State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh & Mr. Saurabh Rajpal, Advs. for State of Rajasthan & RSPCB Mr. Manish Shishodia, Adv. Mr. Rakesh, Adv. for R – 2 Mr. Sanyat Lodha, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Mr. Neelesh Sinha, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP

14.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Varun Thakur, Adv. for NMCG Mr. Vijay Shukla, Adv. for CGSC
15.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Taru Singh, Adv. for R-3 Mr. Raman Yadav, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-6 Mr. Sharad Chauhan, Adv. for R-7 Mr. Utkarsh Sharma, Adv. Mr. Amit Tiwari, Adv. for State of UP Ms. Priyanka Swami, Adv. for State of UP Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Mukul Singh, Adv.
CASES AT SR. NO. 16 TO 19 WILL BE TAKEN-UP ON 04.12.2018 FOR HEARING			
16.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Advs. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
17.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. A. K. Singhal, Adv.
18.	Original Application No. 25/2018	Ankur Kashyap Vs. State of U.P. & Ors.	Mr. Ajay Kumar & Mr. Ashish Chaubey, Advs. for Applicant Mr. Ankit Verma, Adv. for State of Uttar Pradesh
19.	Original Application No. 159/2018	Lingam Nagar Welfare Association Vs. The Director of Town Planning, Chennai & Ors.	Mr. Amit Anand Tiwari, Adv. for Applicant Mr. Abdul Saleem & Mr. B. Sarvanan, Advs. Mr. R. Rakesh Sharma, Adv. for State of TN & PSPCB Mr. Balaji Srinivasan, Adv. for R-4

For orders, cause list and other information please visit our website: www.greentribunal.gov.in